

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 28.10.2016
COURT NO.
ITEM NO.
(SUPPLEMENTARY LIST)

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 31992 OF 2016
WITH PRAYER FOR INTERIM RELIEF

RAJE SINGH & ANR.

...PETITIONER(S)

VERSUS

STATE OF UP AND OTHERS

...RESPONDENT(S)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 04.10.2016 passed by the High Court of Judicature at Allahabad in CMWP No. 22901 of 2016.

It is submitted that SLP(C) No. 30803 of 2016 and the instant matter arising out of common order have been tagged together.

It is further submitted that Mr. Ravindra Kumar, Advocate has filed Caveat and Vakalatnama and Memo of Appearance on behalf of Respondent No. 4.

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 27th day of October, 2016.

ASSISTANT REGISTRAR

Copy to:

Mr. Pranaya Kumar Mohapatra, Advocate

Mr. Ravindra Kumar, Advocate

ASSISTANT REGISTRAR